

ANNEXURE 'C'

APPLICATION FOR CHANGE OF SUB-MEMBERSHIP (Name and address of the Bank)

Date:

The President,

_____ Bankers' Clearing House

Dear Sir,

Sub: Application for change of sub-membership

In terms of Regulation No. 16 of the Uniform Regulations and Rules for Bankers' Clearing Houses, we hereby apply for change of our sub-membership arrangement from _____ Bank to _____ Bank, who are members of the _____ Bankers' Clearing House. This change may be effective from _____ (date), and from this date _____ Bank may act as our sponsor member in the place of _____ Bank.

We also forward herewith letters from the above banks assenting to the proposed change of clearing arrangements.

2. We agree to abide by the Regulations and Rules prescribed by the _____ Bankers' Clearing House.

Yours faithfully,

Manager

Proposed by the sponsor member

For _____
(Name of the Bank)

Manager